

एक माननीय सदस्य : लेकिन उसका  
असर कुछ नहीं हो रहा है।

अध्यक्ष महोदय : मैं तो जो करवा सकता  
हूँ, वह करवा दिया। आप और कहोगे तो  
वह भी करवा दूंगा। आप उनका ध्यान  
दिलाएं।

(Interruptions)

MR. SPEAKER ; Order please.  
Now, Papers to be laid on the Table.

SHRI SATYASADHAN CHAKRA-  
BORTY : It is a scandal. I appeal to  
you to allow a discussion. (Interruptions)

MR. SPEAKER : Come out with  
it during the Defence discussion.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

##### Demands for Grants of Ministry of Energy for 1983-84

THE MINISTER OF THE STATE  
IN THE DEPARTMENT OF PATRO-  
LEUM IN THE MINISTRY OF  
ENERGY (SHRI GARGI SHANKAR  
MISHRA) : I beg to lay on the Table a  
copy of the Detailed Demands for  
Grants (Hindi and English versions) of  
Ministry of Energy for 1983-84. [Placed  
in Library. See No. L.T.-6253/83].

Annual Report of, Audited Accounts  
and Review on the Working of State  
Farms Corporation of India Ltd.,  
New Delhi for 1981-82, Karnataka  
Agro Industries Corporation Ltd.,  
Bangalore for 1980-81, Gujarat Agro  
Industries Corporation Ltd., Ahme-  
dabad for 1980-81, Himachal Pradesh  
Agro Industries Corporation Ltd.,  
Simla for 1981-82, All India Federa-  
tion of co-operative Spinning Mills  
Ltd., Bombay, for 1981-82, etc.

THE MINISTER OF STATE IN

THE MINISTRY OF AGRICULTURE  
(SHRI ARIF MOHAMMAD KHAN) :  
I beg to lay on the Table :—

- (1) A copy each of the following papers  
(Hindi and English versions) under  
sub-section (1) of section 619A of  
the Companies Act, 1956 :—
  - (i) Review by the Government on  
the working of the State Farms  
Corporation of India Limited,  
New Delhi, for the year 1981-82.
  - (ii) Annual Report of the State  
Farms Corporation of India  
Limited, New Delhi, for the year  
1981-82 along with Audited,  
Accounts and the comments of  
the Comptroller and Auditor  
General thereon. [Placed in  
Library. See No. L.T.-6254/83].
- (2) A copy each of the following papers  
(Hindi and English versions) under ;  
section 619A of the Companies Act,  
1956 :—
  - (a) (i) Review by the Government on  
the working of the Karnataka  
Agro Industries Corporation  
Limited, Bangalore, for the year  
1980-81.
  - (ii) Annual Report of the Karnataka  
Agro Industries Corporation  
Limited, Bangalore, for the year  
1980-81 along with Audited  
Accounts and the comments of  
the Comptroller and Auditor  
General thereon. [Placed in Li-  
brary. See No. L.T.-6255/83].
  - (b) (i) Review by the Government on  
the working of the Gujarat Agro  
Industries Corporation Limited,  
Ahmedabad, for the year  
1980-81.
  - (ii) Annual Report of the Gujarat  
Agro Industries Corporation  
Limited, Ahmedabad, for the  
year 1980-81 along with Audited  
Accounts and the comments of  
the Comptroller and Auditor